

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 413
IA/4760/ND/2023 IA/3489/ND/2022 IA/5753/ND/2022 in
IB/1835/ND/2019

IN THE MATTER OF:

M/s Bindals Merchandise	...	Applicant
Versus		
Divyam Developers Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	: Ms. Ruksana, RP in person
For the Respondent	: Mr. Avtaar Singh Deol, Adv. (For R3 in IA 3489 of 2022)

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3489/ND/2022:-

Mr. Avtaar Singh Deol, Ld. Counsel for the Respondent as well as Ms. Ruksana, the RP in person are present through VC. List this matter on **14.08.2024** for arguments.

IA/4760/ND/2023 7 IA/5753/ND/2022:-

List these IAs on **14.08.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)